

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

PETITION NUMBER : TCP/24/2016

NAME OF THE PETITIONER(S) : Sulochana & 2 Others

NAME OF THE RESPONDENT(S) : M/s Arunodhaya Enterprises Ltd & 6 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Rajasekhar VK 95001 53344; consult@rslaw.in.	Counsel for R1, R2 and R4	Rajasekhar.
2.	T.R. Ramesh 9841081995 balaw5@gmail.com	Counsel for Petitioner	Thy
3.	A. NARAYANAN 8610406951 aas.narayanan@gmail.com	Counsel for R5-7	Al

ORDER

Counsel representing both the parties are present. Counsel for petitioner gave reply to the submissions made by R1, R2 & R4. For further hearing, time extended at request of counsel for other respondents. Put up on **20.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)